

**ROC No.12120A/2020/Comp3**



**NOTIFICATION**

It is hereby notified that the NIC, High Court unit and the In-house Software team, High Court of Madras have developed an “Online Certified Copy Application Portal” for the Madras High Court to issue Certified Copies of Judgments / Orders / documents. The High Court has proposed to implement the same with effect from 07.02.2023.

The Online Copy Application shall be accessed through the <https://www.mhc.tn.gov.in/eservices/copyapp>. The user manual titled 'Online Copy Application Procedure' enumerating the steps for submitting the application shall also be uploaded in the website. The necessary service support shall be sought from NIC, High Court, Madras.

// By Order //

HIGH COURT, MADRAS  
DATED: 03.02.2023

Sd/- M. JOTHIRAMAN  
**REGISTRAR GENERAL (i/c)**